

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Original Application No. 622/95
Transfer Application No.

Date of Decision : 23.6.95

Karpurapu Vara Prasadaraao

Petitioner

Applicant in person.

Advocate for the
Petitioners

Versus

The Deputy General Manager Respondents
India Security Press, Nasik Road and Anr.

Advocate for the
respondents

C C R A M :

The Hon'ble Shri B.S. Hegde, Member (J)
The Hon'ble Shri P.P. Srivastava, Member (A)

(1) To be referred to the Reporter or not?

(2) Whether it needs to be circulated to
other Benches of the Tribunal?

(B.S. Hegde)
Member (J)

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Original Application No. 622/95

Karpurapu Vara Prasadarao

... Applicant.

V/s.

The Deputy General Manager
India Security Press
Nasik Road.

The Central Vigilance Commission
Bikaneer House, Akbar Road,
New Delhi

... Respondents.

CORAM: Hon'ble Shri B.S. Hegde, Member (J)

Hon'ble Shri P.P. Srivastava, Member (A)

Appearance:

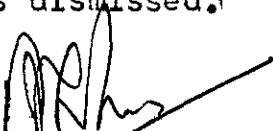
Applicant in person.

ORAL JUDGEMENT

Dated: 23.6.95

(Per Shri B.S. Hegde, Member (J))

The applicant had drawn our attention to the letter dated 21.4.95. According to the applicant it is the impugned order. In this letter it is stated that the applicant has already been re-instated with effect from 24.2.95 and he is not carrying out the work allotted to him. He was asked to reply on this. No reply has been filed. We do not find any merit in this O.A. Accordingly, the O.A. is dismissed.


(P.P. Srivastava)
Member (A)


(B.S. Hegde)
Member (J)

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